

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 113

CP No. 71/Chd/Chd/2019

IN THE MATTER OF:

Arvind Pathania

...Petitioner

Vs.

Biopact Healthcare Pvt. Ltd.

...Respondent

Under Section: 241 (1)

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 05.07.2024.

10.05.2024

Pooja

-Sd/-
Court Officer